

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 103

Intervention.P-32/2023, IA-71/2023, IA-3540/2023, IA-898/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... Respondent

Order under Section 7 of the IBC, 2016.

Order delivered on 18.08.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Petitioner : Mr. Gopal Jain Sr. Adv., Mr. Vikram S. Baid, Mr. Rijul Singh Uppal

For Respondent : Mr. P. Nagesh Sr. Adv. with Mr. Akshay Sharma
Mr. Gaurav Mitra, Mr. Utsav Mukharjee, Mr. Vikalp Wange

For the RP : Mr. Adarsh Tripathi, Mr. Ajitesh Garg Advs.

ORDER

List the matter **on 23.08.2023** on the top of the board.

Matter will be heard in physical mode.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)